FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SIMAAYA ENSEMBLES PRIVATE LIMITED
Operating At 26A, Park Lane, 4th Floor, Park Street, Kolkata, West Bengal, 700016
[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SIMAAYA ENSEMBLES PRIVATE LIMITED PAN- AAPCS0540M CIN- U18109WB2010PTC153584
2	Address of the registered office	26A, Park Lane, 4th Floor, Park Street, Kolkata, West Bengal, India, 700016
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Kolkata, West Bengal
5	Installed capacity of main products/ services	Not Available
6	Quantity and value of main products/ services sold in last financial year	Not Available
7	Number of employees/ workmen	Not Available
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending email at: simaayaensembles.ibc@amail.com List of Creditors also available at- https: //ibbi .gov.in//en/claims/comorate-personals
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at: simaayaensembles.ibc@gmail.com
10	Last date for receipt of expression of interest	08.12.2026
11	Date of issue of provisional list of prospective resolution applicants	18.12.2026
12	Last date for submission of objections to provisional list	23.12.2026
13	Date of issue of final list of prospective resolution applicants	02.01.2027
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.01.2027
15	Last date for submission of resolution plans	06.02.2027
16	Process email id to submit Expression of Interest	simaayaensembles.ibc@gmail.com
17	[Details of the corporate debtor's registration status as MSME.]	Not Available

AAA Insolvency Professionals LLP
Regn. No. IBBI/IPE-0002/IPA1/2022-23/50001
Resolution Professional
In the matter of **SIMAAYA ENSEMBLES PRIVATE LIMITED**
AFA Valid Up to - 31-12-2026
Through Mr. Anil Agarwal
Designated Partner, AAA Insolvency Professionals LLP
IBBI/IPA-001/IP-P00270/2017-2018/10514
AFA Valid Up to - 30-06-2027

Date: 23.11.2026
Place: Kolkata, West Bengal

